

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS  
OF THE HOUSE**

**(Thirteenth Lok Sabha)**

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**FOURTH REPORT**

*(Presented on 22.8.2000)*

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Fourth Report.

2. The Committee held a sitting on the 21st August, 2000.

3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

**NEW DELHI;**  
**21st August, 2000**  

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***Sravana 30, 1922-(Saka)***

**RAM SAJIVAN,**  
**Chairman,**  
***Committee on Absence of Members***  
***from the sittings of the House.***

## APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Prakash V. Patil	17.4.2000 to 17.5.2000 = 31 days and 24.7.2000 to 25.8.2000 = 33 days Total @ 64 days	Self-illness	17.4.2000 to 17.5.2000 = 31 days and 24.7.2000 to 20.8.2000 = 28 days *Total @ 59 days	
2.	Shri Chuni Lal Bhai Thakur	24.7.2000 to 25.8.2000 = 33 days	Self-illness	24.7.2000 to 25.8.2000 = 33 days	
3.	Shri Bikash Chowdhury	10.3.2000 to 16.3.2000 = 7 days 17.4.2000 to 17.5.2000 = 31 days and 24.7.2000 to 25.8.2000 = 33 days Total @ 71 days	Self-illness	10.3.2000 to 16.3.2000 = 7 days 17.4.2000 to 17.5.2000 = 31 days and 24.7.2000 to 13.8.2000 = 21 days **Total @ 59 days	